

+ [THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) The annual demand for scooters in each of the years mentioned has not been assessed. However, the demand for scooters, motor cycles, three-wheelers and mopeds, etc. has been estimated by the Planning Group on Machinery Industries set up by the Planning Commission as 210,000 Nos. by 1973-74.

The production of scooters during the last three years has been as under :—

1968-69	39,609 Nos.
1969-70	52,246 Nos.
1970-71	58,118 Nos.

(b) and (c) In order to augment the production of scooters, in the country, Government have decided to set up a unit in the public sector for the manufacture of a scooter of a proven design, for an annual capacity of 3,00,000 scooters. In addition, letters of intent have been granted to 18 parties for the establishment of new units for the manufacture of scooters based on indigenous designs and resources for a total capacity of 4,14,000 Nos. per annum. The expansion schemes of the four existing scooter manufacturers are also under consideration. As these schemes will take some years to materialise, the supply position of scooters is expected to ease only marginally during the current year and the next year. It is, however, expected that the supply position may improve significantly after about 3-4 years.]

APPLICATIONS FOR INDUSTRIAL LICENCES FROM MADHYA PRADESH

*313. SHRI SWAISINGH SISODIA: SHRI BALRAM DAS :

Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state :

(a) the number of licences /letters of intent which have been granted during

t[] English translation.

the last three years for establishment of industries in the industrially advanced States for items for which there were applications for locating such industries in Madhya Pradesh also; and

(b) the special steps Government propose to take for encouraging industrial growth in Madhya Pradesh and other backward States?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA) : (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) The number of industrial licences and letters of intent issued to and also the number of applications received from various States for setting up of new industrial undertakings during the last three years, viz. 1968, 1969 and 1970, are given in the Annexure [See appendix LXXVI, Annexure No. 39.] As product-wise data of applications received is not maintained, it is not possible to correlate applications received for locating industries in Madhya Pradesh with the industrial licences/letters of intent granted to industrially advanced States.

(b) Government propose to take special steps for encouraging industrial growth in the backward districts, including those of Madhya Pradesh, which are mentioned below:—

(i) Preference is given in the matter of grant of letters of intent/industrial licences to applications for locations in these areas;

(ii) concessional terms would be granted by financial and credit institutions for financing industries in these areas;

(iii) an outright grant or subsidy would be given by the Centre, amounting to one-tenth of the fixed capital investment of new units having a fixed capital investment of not more than Rs. 50 lakhs each, in two selected districts in each of the States identified as industrially backward, viz. Andhra Pradesh, Assam, Bihar, Jammu & Kashmir, Madhya Pradesh, Nagaland, Orissa, Rajasthan and Uttar Pradesh and one district in each of the other States and Union Territories; schemes and projects for

new units involving fixed capital investment of more than Rs. 50 lakhs would be considered on merit;

(iv) special surveys are already being undertaken regarding industrial possibilities in many of these areas; and

(v) besides the above, the giving of a transport subsidy to the extent of 50% of the cost in respect of both raw materials and finished goods in respect of new industries in the States of Jammu & Kashmir, Assam including Meghalaya, Nagaland and the Union Territories of Manipur, Tripura and NEFA, is under active consideration on the recommendation of the Planning Commission.

**विजली की कमी के कारण
औद्योगिक उत्पादन में गिरावट**

* 314. श्री लाल आडवानी :

श्री सुन्दर सिंह भंडारी :

क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 23 अप्रैल, 1971 के 'हिन्दुस्तान टाइम्स' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि पिछले तीन महीनों के दौरान विजली की कमी के कारण अकेले फरीदाबाद में ही 800 कारखानों में लगभग 30 करोड़ रुपये के उत्पादन की हानि हुई है ; और

(ख) यदि हाँ, तो इस हानि की पूर्ति के लिये क्या कार्यवाही की जा रही है ?

**† [DECLINE IN INDUSTRIAL PRODUCTION
DUE TO POWER SHORTAGE**

*314. SHRI LAL K. ADVANI: SHRI
SUNDAR SINGH
BHANDARI:

Will the Minister of INDUSTRIAL
DEVELOPMENT/औद्योगिक विकास मंत्री
be pleased to state :

(a) whether Government's attention has
been drawn to a news item publish-

ed in the 'Hindustan Times' of the 23rd April, 1971 to the effect that during the last three months the industrial production has gone down to the tune of Rs. 30 crores in the 800 factories located at Faridabad alone due to the shortage of power; and

(b) if so, what steps are being taken to make up the loss?]

**औद्योगिक विकास मंत्रालय में राज्य मंत्री
(श्री घनशाम ओझा) :** (क) जी, हाँ ।
राज्य सरकार द्वारा की गई जाँच से पता चला है कि फरीदाबाद उद्योग समूह में जनवरी 1970 से विजली की कमी का, औद्योगिक उत्पादन पर प्रभाव पड़ा है । औद्योगिक एककों को हुए नुकसान का मूल्यांकन वे अभी तक नहीं कर सके हैं ।

(ख) हरियाणा राज्य विजली बोर्ड फरीदाबाद में एक 55 मै० वा० का तापीय विजली संयंत्र (थर्मल प्लान्ट) स्थापित कर रहा है जिसके 1974 तक चालू हो जाने की आशा है । इस संयंत्र के पूरा हो जाने पर ऐसी आशा की जाती है कि फरीदाबाद क्षेत्र में विजली से हुई हानि को पर्याप्त रूप से पूरा किया जा सकेगा । 14 ट्रांसफार्मर यूनिटों की स्थापना करके स्थानीय वितरण व्यवस्था में भी वृद्धि की जा रही है ।

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MINISTRY OF INDUSTRIAL
DEVELOPMENT/औद्योगिक विकास मंत्री-

लाल क. आडवानी (SHRI GHANSHYAM
OZA): (a) Yes, Sir, Enquiries made by the
State Government have revealed that the
industrial production in the Faridabad
Industrial complex has been affected due to
power cuts since January, 1971. They have,
however, not been able to assess the losses
sustained by the industrial units yet.

(b) The Haryana State Electricity Board is
setting up a 55 MW thermal plant at
Faridabad which is likely to be commissioned
by 1974. With the completion of this plant, it
is expected that the power requirements
of the

†] English translation.